

NOTICE

Please take notice that WP(PIL)/2347/2012 shall be taken up by Hon'ble Division Bench No. 01 comprising Hon'ble The Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad on 31.08.2022 at 10:30 A.M. in Court No. 01.

By Order,

Dated the 31st August, 2022
High Court of Jharkhand, Ranchi

Sd/-
(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Wednesday The 31st August 2022

COURT NO. 1

DIVISION BENCH (BENCH ID-24852)

AT 10:30 AM

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

Orders

1	W.P (PIL)/2347/2012 At 10.30 A.M.	BAR ASSOCIATION, JHARKHAND HIG vs STATE OF JHARKHAND AND ORS	MITHILESH SINGH PROMOD KUMAR CHOUDHARY ALTAF HUSSAIN	SUDARSHAN SHRIVASTAVA PRASHANT KUMAR SINGH DEEPAK KUMAR SINGH AJIT KUMAR A.K.SINHA (A.G) SUNIL SINGH ADVOCATE GENERAL MR.ASHUTOSH ANAND LAXMAN KUMAR VIKASH KUMAR BINOD SINGH RAJIV SINHA VIJAY RANJAN SINHA
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IA NO, 959/2019, 1230/2021 (For Extension Of Time), 1259/2014 (For MODIFICATION), 3558/2014 (For Misc.), 5478/2021 (For Extension Of Time), 5865/2013 (For Misc.)
PUBLIC INTEREST LITIGATION-00

